



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

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**[ For Monday,9th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:30 AM]**

**BEFORE:**

**MR. KAUSHIK KUMAR SHARMA - JOINT REGISTRAR (VIGILANCE)**

**COURT NO: 101**

**[LAWAZIMA MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/2537/2018	CHANA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S DUTTA MRS. S ROY MS I DAS	GA, ASSAM
2	WP(C)/2797/2018	RAJENDRA SINGH <b>Versus</b> THE UNION OF INDIA AND 13 ORS.	MR. M K BORO MS J DAS	MR. C K S BARUAH (CGC) ASSTT.S.G.I.
3	RSA/6/2018	RUHANA BEGUM @HAWARUNNESSA <b>Versus</b> ABDUS SALAM	MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL MS. R CHETRI	MR. S K GHOSH MS F AHMED
4	RSA/14/2019	SRI BIDHAN CHANDA <b>Versus</b> SRI BABUL CHANDA AND 7 ORS	MS. S SEAL MR. R MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MS. R CHOUDHURY (R1) MS. S S ZIA (R1) MR D. CHAKRABORTY (R1)
5	MFA/161/2013	M/S. INDIAN OIL CORPORATION LTD. <b>Versus</b> EMPLOYEES' STATE INSURANCE CORPORATION and 108 ORS.	MR. N DEKA MR. M CHETIA MR. D DEKA MR. M GOGOI	MR. B D DAS(R-32) MR. H K SARMA MR. K K NANDI MR. S M BARUAH(R-7) MS. R BARUAH(R- 69 to 94) MR.I CHOUDHURY(R-10,20) MR. U K DAS (R-6,12,16,18,25,44,60,64,69,73,75,79,94) MR. S GOSWAMI MR. K PATHAK(R-85) MR. D NATH MS. M SHARMA(R- 69 to 94) SC, E S I
6	MACApp./25/2015	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS <b>Versus</b> UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. A J SAIKIA (R-1) MR. N N BHUYAN (R-1) MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
7	MACApp./277/2017	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> RAM PRASAD SARMAH and 3 ORS	MS.R D MOZUMDAR MR.N SHARMA	MR.A TALUKDAR(R. 4.) MS.L SHARMA(R. 4) MR.K K BHATTA(R. 4.) MR.A R MEDHI(R. 1.) MR.K K BHATTACHARYYAR.4 MS.T ROY(R. 1.)
8	MACApp./42/2018 WITH LCR	THE ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI SURABALA NATH	MR K BORA MR A J SAIKIA MR N N BHUYAN MR U K DUTTA MR B KAKATI	MR U DAS MR S K DAS MRS R KALITA MR A K ROY

9	MACApp./937/2018	SMT BHARATI BEZBARUAH AND 3 ORS <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MR. J KALITA MR. D PEGU	MR T KALITA MR. A KAKATI
10	I.A.(Civil)/1174/2018 IN MAC.APP. 83/2014(D/O), WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. BAKUL RANI SARKAR AND 2 ORS	MR S S SHARMA MR G JALAN MS. F KHAN MR. B J MUKHERJEE MS. L SARMA	MR. S P UPADHYAYA

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LEAVE NOTE OF ADVOCATES FOR 09/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
8)	MS R S SADIAL	05-09-2019	To	17-09-2019
9)	MR. M L PANDIA	05-09-2019	To	17-09-2019
10)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
11)	MR. A SARMA	03-09-2019	To	31-10-2019
12)	MR. N C DAS	09-09-2019	To	27-09-2019
13)	S BORGHAIN	09-09-2019	To	13-09-2019
14)	MR. M Z AHMED	06-09-2019	To	10-09-2019
15)	MS. B DUTTA	06-09-2019	To	10-09-2019
16)	MR. A C KALITA	09-09-2019	To	11-09-2019
17)	MR D K DAS	10-09-2019	To	16-09-2019
18)	MR. U SARMA	10-09-2019	To	10-09-2019